

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 15, 2026

No. 1851 /Admin. (Services)/2026

The Hon'ble Court's Notifications No. 865 and 1159/Admin. (Services)/2026 dated 10.04.2026 are hereby cancelled.

No. 1852 /Admin. (Services)/2026

In partial modification in Hon'ble Court's Notification No. 864/Admin. (Services)/2026 dated 10.04.2026, the words "vice Sri Vikas" is treated as deleted.

No. 1853 /Admin. (Services)/2026

In supersession of the Hon'ble Court's Notification No. 1160/Admin. (Services)/2026 dated 10.04.2026, Sri **Maan Vardhan**, Registrar (Judicial) (Selection and Appointment/Seniority), High Court of Judicature at Allahabad to be Registrar (Judicial), High Court of Judicature at Allahabad.

No. 1854 /Admin. (Services)/2026

In supersession of the Hon'ble Court's Notification No. 1830 /Admin. (Services)/2026 dated 10.04.2026, Sri **Nitin Singh**, Additional Civil Judge (Junior Division), Varanasi to be Civil Judge (Junior Division) (Hawali), Varanasi vice Sushri **Priyal Sharma**.

No. 1855 /Admin. (Services)/2026

In supersession of the Hon'ble Court's Notification No. 1831 /Admin. (Services)/2026 dated 10.04.2026, Sri **Kuldeep Singh Yadav**, Judicial Magistrate, First Class, Varanasi is appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Varanasi vice Smt. **Saumya Pandey**.

No. 1856 /Admin. (Services)/2026

In supersession of the Hon'ble Court's Notification No. 1727 /Admin. (Services)/2026 dated 10.04.2026, Smt. **Anishka Chaudhary**, Judicial Magistrate, First Class, Muzaffar Nagar to be Additional Civil Judge (Junior Division), Muzaffar Nagar.

No. 1857 /Admin. (Services)/2026

In supersession of the Hon'ble Court's Notification No. 1728 /Admin. (Services)/2026 dated 10.04.2026, Sushri **Shalini Chaudhary**, Judicial Magistrate, First Class, Deoria is appointed U/s 9(2) of the Bharatiya Nagarik

Suraksha Sanhita, 2023 (Act No. 46 of 2023) as First Judicial Magistrate, First Class, Muzaffar Nagar vice Smt. **Alka Nehal**.

No. 1858 /Admin. (Services)/2026

In supersession of the Hon'ble Court's Notification No. 1283/Admin. (Services)/2026 dated 10.04.2026, Sri **Ambareesh Tripathi**, Civil Judge (Senior Division), Rampur to be Secretary (Full Time), District Legal Services Authority, Lakhimpur Kheri vice Sri Pradeep Kumar Kushwaha.

No. 1859 /Admin. (Services)/2026

Sri **Pradeep Kumar Kushwaha**, Secretary (Full Time), District Legal Services Authority, Lakhimpur Kheri to be Additional Civil Judge (Senior Division)/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

BY ORDER OF THE HON'BLE COURT,

Sd/-
(MANJEET SINGH SHEORAN)
REGISTRAR GENERAL

No. 217/Admin. (Services)/2026, Dated: Allahabad: April 15, 2026.

In continuation of Court's endorsement nos. 212, 213 and 214 /Admin. (Services)/2026 both dated 10.04.2026, copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve the Officers concerned, if any.
3. Pramukh Sachiv Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow. (Through E-mail)
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Through E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges and Principal Judges, Family Courts (Through E-mail).

The officers whose names mentioned above shall handover charge of their present posts on 15th April, 2026 and they shall proceed to take over charge of their new postings immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad as per direction mentioned in Hon'ble Court's Letter No. 180/Admin.(Services)/2026 dated 26.03.2026, both physically and via email ID services@allahabadhighcourt.in.

The officers shall also mention their personal ID no., allotted by the Court on the charge certificate.

Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment.

8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Through E-mail).
9. The Registrar (Judicial) (Confidential), High Court, Allahabad.(Through E-mail)

10. The Registrar (Judicial) (Computer), High Court, Allahabad.(Through E-mail)
11. The Registrar (Judicial) (Budget), High Court, Allahabad.(Through E-mail)
12. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.(Through E-mail)
13. The Deputy Registrar (Admin. Misc.-2), High Court, Allahabad.(Through E-mail)
14. The Deputy Registrar (G.), High Court, Allahabad.(Through E-mail)
15. The Deputy Registrar (Conf. 'B'), High Court, Allahabad.(Through E-mail)
16. The Deputy Registrar (Admin. A-3), High Court, Allahabad.(Through E-mail)
17. The Assistant Registrar (Admin. A-2), High Court, Allahabad.(Through E-mail)
18. The Assistant Registrar (Admin. C), High Court, Allahabad.(Through E-mail)
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
21. P.Ss. to Hon'ble the Administrative Judges with the request to place this notification before their Lordships for kind perusal. (Through E-mail).

BY ORDER OF THE HON'BLE COURT,

**Sd/-
(RAJNESH KUMAR)
REGISTRAR (JUDICIAL) (SERVICES)**